

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 120

CP(IB) No. 285/Chd/Hry/2023

**IN THE MATTER OF:**

Abhay Trading Company

...Petitioner

Vs.

Ask Home Furnishing Pvt. Ltd.

...Respondent

**Under Section:** 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 10.09.2024.

Sd/-

Court officer

Preeti  
23.07.2024